

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No.110(ND)/2009

IN THE MATTER OF:

Abinash Chander Mahajan & Ors. Applicant/petitioners
Vs.
M/s. Vikas Promoters Pvt. Ltd. & Ors. Respondents

Order under Sections 397/398 of the Companies Act

Order delivered on 03.11.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Shri S.K. MOHAPATRA,
Hon'ble Member(Technical)

For the Petitioner/Applicant : Mr. K. Datta, Ms. Prachi Johri, Advs.
For the Respondent : Mr. Sunil Fernades, Mr. Siddharth Sharma,
Advs.

ORDER

On account of paucity of time, hearing is deferred to
17th November, 2017.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER(TECHNICAL)

03.11.2017
V. Sethi